

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Contempt Petition No. 38 of 2006 in
Original Application No. 394 of 2005

Jabalpur, this the 7th day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

1. Smt. Bhagwanti Bai,
W/o. Late Shri Topram Bagre,
Aged about 44 years,
Resident of H. No. 2083/1,
Shety Nagar, Girirajnagar Ward,
Jabalpur.

2. Nitin Bagre,
S/o. Late Shri Topram Bagre,
Aged about 22 years,
Resident of H. No. 2083/1,
Shety Nagar, Girirajnagar Ward,
Jabalpur.

Petitioners

(By Advocate – Shri Vijay Tripathi)

V e r s u s

Shri Amar Prakash,
Commandant,
Grenadiers Regiment Center,
Jabalpur (MP).

Respondent

(By Advocate – Shri Harshit Patel)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the petitioners and Shri Harshit Patel, learned counsel appearing for the respondent.

2. The counsel for the respondent stated that they have complied with the order of this Tribunal passed in OA No. 394 of 2005. This fact is mentioned in the reply dated 7.8.2006.

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3. In view of the fact that there has been no willful disobedience of the Tribunal's order, this contempt petition is liable to be dismissed. Accordingly, the same is dismissed. Notices issued are discharged.

In favr
(A.K. Gaur)
Judicial Member

Gaur
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अद्ये दिनः—

- (1) सदिव, उच्च अदायक वार उमोखिएजन, जबलपुर
- (2) अद्येय श्री/श्रीमती/वडु.....कीकाऊसल
- (3) प्रधारी श्री/श्रीमती/वडु.....के व्याउसल
- (4) वायपाल, के.प.अ., जबलपुर अपार्टमेंट
सूदना एवं आवश्यक कार्यकाली छेत्र

Vijay Tripathi *Dr*
Harsht Patel *DS*

उप रजिस्ट्रार

DS
07/03/90
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